

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR AVANI PAL SINGH

Criminal Appeal No(s). 60/2019

AKBAR ALI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 01-03-2019 This appeal was called on for hearing today.

For Appellant(s)

Dr. Sushil Balwada, AOR

For Respondent(s)

Mr. Samar Vijay Singh, AOR

Mr. Ankur Prakash, Adv.

Mr. Sudhir Naagar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the appellant has failed to file the spare copy and accordingly, NLPA could not be issued. Therefore, the matter shall be processed for listing before the Hon'ble Judge in Chambers for further directions. Await orders and list thereafter.

AVANI PAL SINGH
Registrar

SB